

**RESERVE BANK OF INDIA**

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September 20, 2005

Reserve Bank Cancels Certificate of Registration of Minerva Holdings Limited, Noida

The Reserve Bank of India, has on September 12, 2005 cancelled the certificate of registration granted to Minerva Holdings Limited, having its registered office at A-34, Sector-14, Noida District Gautam Buddha Nagar, Uttar Pradesh for carrying on the business of a non-banking financial institution.

Following cancellation of registration certificate, Minerva Holdings Limited cannot transact the business of a non-banking financial institution..

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institutions is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

P.V.Sadanandan
Manager

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